

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

210. IA/4318/2023 IVN.P /33/2023 IN C.P. (IB)/892(MB)2022

IN THE MATTER OF

IDBI TRUSTEESHIP SERVICES LIMITED

VS

RADIUS & DESERVE LAND

DEVELOPERS PRIVATE LIMITED

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 05.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Counsel Ansh Karnawat (PH)
For the RP: Mr. Karan Sangani (PH)
For the COC: Adv. Shantanu Ray (VC)

ORDER

Adjourned to **08.02.2024.**

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

Shubham